## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-280/(ND)/2017

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M/s. RR Power Consultants and Engineers (P) Ltd. ....PETITIONER

## SECTION:

**Under Section 252** 

Order delivered on 04.10.2017

## Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner :-

For the Respondent : -

## ORDER

Even at the time of second call, there was no appearance on behalf of the petitioner.

In the circumstances, this Tribunal is constrained to dismiss this petition for non-prosecution. The files be consigned to records after adopting due formalities.

(Ř. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 04.10.2017